



The Uttar Pradesh Official Language (Amendment) Act, 1989

Act 28 of 1989

Keyword(s):
Official Language, Use of Urdu

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Dated Lucknow, October 6, 1989

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution, of India, the Governor is pleased to order the publication of the following English translation of the Uttar Pradesh Raj Bhasha (Sanshodhan) Adhiniyam, 1989 (Uttar Pradesh Adhiniyam Sankhya 28 of 1989) as passed by the Uttar Pradesh Legislature and assented to by the Governor on October 6, 1989.

**THE UTTAR PRADESH OFFICIAL LANGUAGE (AMENDMENT)
ACT, 1989**

[U. P. Act no. 28 OF 1989]

(As passed by the U. P. Legislature)

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ACT

further to amend the Uttar Pradesh Official Language Act, 1951.

IT IS HEREBY enacted in the Fortieth Year of the Republic of India as follows :—

Short title and commencement

1. (1) This Act may be called the Uttar Pradesh Official Language (Amendment) Act, 1989.

(2) It shall come into force on such date as the State Government may, by notification, appoint in this behalf, and different dates may be appointed for different areas of Uttar Pradesh from time to time.

Insertion of new section 3 in U. P. Act no. XXVI of 1951

2. In the Uttar Pradesh Official Language Act, 1951, after section 2, the following section shall be inserted, namely :—

“3. In the interest of Urdu speaking people, Urdu language shall be used as second official language for such purposes as may be notified by the State Government from time to time.”

Use of Urdu

By order.
NARAYAN DAS,
Sachiv.